

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Review Petition No. 2/97 in
Original Application No. 1231/92

CORAM : Hon'ble S hri B.S. Hegde, Member (J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

Diwakar Bapurao Gaddamwar
Supervisor B Grade (N/T)
Ordnance Factory, Chanda,
P.C. Chandrapur Ordnance Factory
Tahsil Bhadrawati District
Chandrapur.

... Applicant.

V/s.
Union of India and others. ... Respondents.

Tribunal's order on Review Petition by Circulation

(Per Shri B.S. Hegde, Member (J))

Dated: 22.8.97

The applicant has filed this Review Petition seeking review of the judgement dated 14.10.96. By this application the applicant is trying to re-argue the matter. The O.A. was considered on merit. The Review Application cannot be utilised for rearguing the case on the same ground. "Once an order has been passed by this Court, a review thereof must be subject to the rules of the game and cannot be lightly entertained. A review of a judgement is a serious step and reluctant resort to it is proper only where a glaring omission or patent mistake or like grave error has crept in earlier by judicial fallibility.

In the result, we do not find any merit in the Review Petition. Accordingly the R.P. is dismissed by Circulation.

M.R.Kolhatkar
(M.R.Kolhatkar)
Member(A)

B.S. Hegde
(B.S. Hegde)
Member (J)